

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.), the undermentioned court room is hereby changed/allotted, with immediate effect:-

S.N.	Name of the Judicial Officer	District	From Court Room No.	To Court Room No.
1.	Ms. Shivali Sharma, Ld. ASJ-03	West	349 Main Court Building	323 Main Court Building

Note:- It is impressed upon to the concerned that no furniture articles, almirahs, telephone instruments & other non-consumable items will be shifted/taken during changing of court room.

Medha
22/04/24
MEDHA ARYA
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

No. 11418 - 11468 /CTB/THC/2024

Dated :

22 APR 2024

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officer.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Delhi Bar Association, Tis Hazari Court Complex, Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, THC, Delhi.
11. Notice Boards, THC, Delhi (Through R & I Branch).

Medha
22/04/24
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi